

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 96 of 2012 &
I.A. No. 192 of 2012

Dated : 8th August, 2012

Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

Sunkon Energy Pvt. Ltd. Appellant (s)

Versus

Gujarat Electricity Regulatory Commission & Ors. ...Respondent (s)

Counsel for the Appellant(s): Ms. Ambica Garg

Counsel for the Respondent (s): Mr. Matrugupta Mishra for R.1
Mr. M.G. Ramachandran &
Ms. Swapna Seshadri for R.2

ORDER

The learned counsel for Respondent No.2 seeks some time to file the reply. Accordingly, he is directed to file the same on or before 31.08.2012 after serving copy on the other side. Thereafter, the learned counsel for the Appellant is directed to file the Rejoinder on or before 14.09.2012 after serving copy on the other side.

Post the matter on **17.09.2012.**

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

ts/mk